

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
19.08.2020

MORNING SESSION	AFTERNOON SESSION
HEARING	HEARING
1. Cr 212/2020 HPS	10. OS 293/2020
2. Crl.Misc 138/2020	11. OS 113/2020
3. CC 1040/2020 HPS	12.OS 115/2020
4. Cr 57/2020 AGPS	13.OS 117/2020
5. Cr 30/2020 NGPS	14.OS 119/2020
6. CC 1135/2020 HPS	15.OS 80/2020
7. CC 1126/2020 SPS	16.OS 81/2020
8. OS 191/2019	17.OS 82/2020
9. OS 181/2020	

Hosakote

Dated: - 18.08.2020

C. J. R. B.
18/08/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.